

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1266  
ANSWERED ON:21.03.2012  
OFFICERS OF SC/ST IN AGREED LIST  
Mishra Shri Mahabal

**Will the Minister of COAL be pleased to state:**

- (a) the number of officers of Scheduled Castes and Scheduled Tribes category who have been kept in the Agreed List pertaining to coal mines of Western Coalfields Ltd. and the reasons therefor;
- (b) the details of the norms for keeping the officers in the List;
- (c) the details of the action taken after keeping the officers in the List;
- (d) whether the officers kept in the above List but not found guilty, have been allocated work as earlier; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): 37 officials of Western Coalfields were kept in Agreed List for the year 2011 no caste/tribe-wise categorization is reflected in the list.

Agreed List is a confidential list prepared by the cers of the organization in consultation with Central Bureau of Investigation (CBI) includes the list of officers against whom there are complaints about their honesty and integrity. The purpose of the Agreed List is to keep a close scrutiny, a secret check, inquiry and investigation by the department and the CBI about reputation, their contacts, style of living, assets and financial resources and specific instance of bribery and corruption etc.

(c): The officers who appear in the Agreed List are advised to be posted to the Non-sensitive posts as per the guidelines of the Central Vigilance Commission,

(d)&(e): The advice of Vigilance Department for transferring the officers appearing in the Agreed list from sensitive to non-sensitive posts is restricted to the period of their appearance in the Agreed list or in the list of officers of doubtful integrity.